

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No.5

CP No. 23/Chd/Hry/2024

**IN THE MATTER OF:**

JSR Land Developers Private Limited  
(Amit Kumar Mittal, Member & Director)

Vs

...Petitioner

Registrar of Companies Delhi & Haryana

...Respondent

**Under Section:** 252(3), CA 2013

**Order delivered on 19.04.2024**

**CORAM:**

**SH. UMESH KUMAR SHUKLA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner

: Mr. Vishav Bharti Gupta, Proxy for  
Mr. Jatin Singal, Advocate

**ORDER**

A date is requested by Ld. Proxy counsel for the petitioner on the ground that the original counsel could not appear due to some personal difficulty. List on 02.05.2024 in the supplementary list.

Sd/-

**(UMESH KUMAR SHUKLA)**  
**MEMBER (T)**

Preeti

Sd/-

**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**